

(b) if so, what are the reasons that unauthorised premises have been used by Delhi Doordarshan thereby shielding the guilty and entering into contract with Times and Space without inviting offers from others; and

(c) the details of the corrective measures taken, if any ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K. L. BHAGAT) : (a) to (c) Doordarshan was interested in developing suitable programme formats to reinforce positive values of family and social life, with particular reference to family planning. M/s. Time and Space Video Communication offered to produce a TV serial entitled 'Hum Log' and get it sponsored over Doordarshan on the standard terms and conditions of sponsorship laid down by Doordarshan. The sponsors pay Doordarshan Rs. 35,000/- per episode as telecast fee and incur all expenditure on production and give the finished product to Doordarshan free. Doordarshan is not involved with the arrangements for actual production of the programme and has not incurred any expenditure on making this serial. It is entirely upto the sponsoring agency to hire any production studio it likes and Doordarshan has nothing to do with this. Therefore, the question of any corrective action does not arise.

Water Treatment Plant at Korba

3973. SHRI K. LAKKAPPA : Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 755 on 17th April, 1984 regarding contract for Water Treatment Plant at Korba to M/s. Goco System Ltd., Canada and state;

(a) whether any decision has been taken to award the contract for construction of the Water Treatment Plant to Korba to M/s. Goco Systems Ltd., of Canada or some other firm who had submitted tenders to the NTPC in 1983.

(b) full details of the decision with justification for selecting the firm; and

(c) if no decision has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Award of contract for the water treatment plant for the 3x500 MW expansion phase of Korba Super Thermal Power Station has been issued by N.T.P.C. to M/s. Driplex Water Engineering Pvt. Ltd., New Delhi, who were the lowest evaluated and qualified bidder.

(c) Does not arise.

Employment and Regularisation of Contract Labour in the Public Sector Undertakings

3974. SHRI RAJESH KUMAR SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to the Unstarred Question No. 2242 on 6 December, 1983 regarding employment and regularisation of contract labour in public Undertakings and state :

(a) whether the information has been collected:

(b) if so, when it will be laid on the Table of the House;

(c) if not, the reasons for inordinate delay in collecting the required information from the Public Undertakings; and

(d) the steps taken by Government to expedite the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARAMAVIR) : (a) Information from 28 Public Sector Undertakings is still awaited.

(b) Complete information will be laid on the Table of the House, as soon as information from the 28 Public Sector Undertakings is received.

(c) and (d) Bureau of Public Enterprises and the concerned Undertakings are being reminded periodically for furnishing information.

Allotment of LPG Agency at Lalitpur

3975. SHRI CHRISTOPHER EKKA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that some Members of Parliament complained about the recommendations for the allotment of LPG agency at Lalitpur (UP) by Oil Selection Board;

(b) whether any enquiry was ordered about the submission of fake certificates regarding the percentage of the disability by those candidates whose names had been recommended by the Oil Selection Board;

(c) if reply to parts (a) and (b) be in affirmative, the result of the enquiry; and

(d) if reply to part (b) is negative, the corrective measures taken by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM (SHRI GARGI SHANKAR MISHRA) : (a) to (d) A letter from an Hon'able Member of Parliament has recently been received in respect of the selection for the Lalitpur LPG dealership. As per the practice, all complaints received from Members of Parliament are enquired into and appropriate necessary action taken. The selection for the Lalitpur dealership has not yet been finalised by the Oil Selection Board.

Pit-Heads Stock Position of Coal

3976. KUMARI PUSHPA DEVI SINGH : Will the Minister of ENERGY be pleased to state :

(a) the pit-heads stock position of coal as on 31 July, 1984;

(b) the steps taken to clear the mounting stocks of coal at pit-heads; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) The coal stock at pit-heads in the country as on 31.7.84 was 21.64 million tonnes.

(b) and (c) Detailed plans for liquidation of these stocks are being worked out in consultation with the Ministry of Railways. All major consumers are being encouraged to build up stocks for one month's requirement at their end. Coal is also being transported from pitheads to the dumps, being operated by CIL in different parts of the country, for meeting the requirements of the small consumers.

Attendance of Workers Working inside Mines of Barora Colliery in Area No. 1

3977. SHRI A. K. ROY : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the workers of second shift of Central Kandradih section of Borora Colliery in Area No. 1 worked inside the mine gave production and yet their attendance was not shown inside the mine on 7 May, 1984;

(b) whether this was confirmed also by an independent investigation by RLC, Dhanbad on the complaints of the workers.

(c) whether not showing attendance inside the mine, while the workers are inside the mine, is an offence under the Mines Act; and

(d) if so the steps taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.